IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 16/2017
Petitioner
Respondent

SECTION: UNDER SECTION 433(e), 434 of the Companies Act

Order delivered on 18.07.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

Deepa Krishan Hon'ble Member (T)

IN THE MATTER OF:

Mass Metals Pvt. Ltd.

Sunflag Iron and Steel Company Ltd.

For the Petitioner(s)

ORDER

The Insolvency & Bankruptcy Board of India vide letter dated 23.06.2017 has recommended the name of Mr. Vishnu Dutt, Regn. No. (IBBI/IPA-001/IP-P00102/2017-18/10202), A-74, Lok Vihar, Pitam Pura, Delhi-110034, Email: vishnudutt2050@yahoo.com, Mobile Nos: 8800402222, as the Insolvency Resolution Professional. A copy of the application for assignment submitted by Mr. Vishnu Dutt has also been placed on record.

We accept the aforesaid recommendation and dispose of the reference made by The Insolvency & Bankruptcy Board of India.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

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18.07.2017 Vineet